

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:14
ANSWERED ON:09.11.2010
REVENUE FROM COMMONWEALTH GAMES
Gandhi Shri Dilip Kumar Mansukhlal;Ray Shri Rudramadhab

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the expected revenue generation from the Commonwealth Games have been achieved;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) the total amount of funds spent and the sources from which the funds were mobilised and obtained including those from external agencies for conducting the Commonwealth Games; and
- (d) the details of revenue earned by the Organising Committee from advertisements, sale of tickets, sponsorships, international broadcasting rights, etc.?

Answer

THE MINISTER OF YOUTH AFFAIRS & SPORTS(DR. M. S. GILL)

(a) to (d) : A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 14 FOR 09.11.2010 ASKED BY SHRI DILIP KUMAR MANSUKLAL GANDHI AND SHRI RUDRA MADHAB RAY REGARDING REVENUE FROM COMMONWEALTH GAMES

(a) & (b) : No, Madam. An amount of Rs. 1708.00 crore was expected to be generated through revenue by the Organizing Committee(OC) which has not been achieved.

(c): An amount of Rs. 1669.42 crore have been given by the Government of India to the Organizing Committee(OC) as loan for the Conduct of the Games, against the total approved amount of Rs. 1813.42 crore. In addition, Rs. 687 crore for Overlays(temporary fittings and fixtures) had also been approved as a loan to the OC. Rs. 87.00 crore had been approved as grant for 'Timing, Scoring and Result System(TSR) and Games Times Equipment to the OC. Out of the above, Rs. 557.40 crore has been released for Overlays and Rs. 81.00 crore for TSR and Sports Equipment to OC. Funds from the external agencies have been received in respect of i) Sale of tickets

ii) Sale of International Television Rights. From the sale of international Television rights, USD 37,764,101 (equivalent to Rs. 173.71 Crores) have been received till date which does not include USD 5.05 million (equivalent to Rs.23.23 crores) withheld as Tax deducted at source from the payments of Network Ten in Australia.

(d) There were no earnings from advertisements as such. The details, of revenue earned by the Organising Committee from sale of tickets, sponsorships, international broadcasting rights, etc., are as under :

- i) Sale of Ticketsâ€|â€|Rs. 39.17 crore
- ii) Sponsorshipâ€|â€|Rs. 114.15 crore received against contracted value of Rs. 375.05 crore
- iii) International T.V. Rightsâ€|â€|Rs. 173.71 crore received against contracted value of Rs. 213.45 crore